

**THE INSURANCE LAWS (TRANSFER OF BUSINESS AND
EMERGENCY PROVISIONS) REPEAL ACT, 2001**

No. 11 of 2001

[9th May, 2001.]

An Act to repeal the Allianz Und Stuttgarter Life Insurance Bank (Transfer) Act, 1950, the Life Insurance (Emergency Provisions) Act, 1956 and the General Insurance (Emergency Provisions) Act, 1971.

BE it enacted by Parliament in the Fifty-second Year of the Republic of India as follows:—

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| 1. This Act may be called the Insurance Laws (Transfer of Business and Emergency Provisions) Repeal Act, 2001. | Short title. |
| 2. The Allianz Und Stuttgarter Life Insurance Bank (Transfer) Act, 1950 is hereby repealed. | Repeal of Act 62 of 1950. |
| 3. The Life Insurance (Emergency Provisions) Act, 1956 is hereby repealed. | Repeal of Act 9 of 1956. |
| 4. The General Insurance (Emergency Provisions) Act, 1971 is hereby repealed. | Repeal of Act 17 of 1971. |